# GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL & TRAINING)

## (DEPARTMENT OF PERSONNEL & TRAINING)

## LOK SABHA UNSTARRED QUESTION NO. 3405

(TO BE ANSWERED ON 22.03.2017)

#### VACANT POSTS IN PSEs

#### 3405. SHRI HARISH MEENA:

Will the PRIME MINISTER be pleased to state:

- (a) whether many posts of CMDs and Executive Directors in the Public Sector Enterprises (PSEs) including Maharatna Corporations are lying vacant for a long time;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has proposed to appoint professionals from private sectors to such posts; and
- (d) if so, the reasons therefor and the criteria adopted for hiring private professionals on such posts?

### **ANSWER**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Ministerøs Office. (DR. JITENDRA SINGH)

Filling up of vacancies at CMDs/MDs level in CPSEs is an ongoing process. To expedite the process, timelines have been laid down for each stage of the appointment process and the administrative Ministries/Departments advised to adhere to the same vide DoPT & O.M. No. 8(43)EO/2013(ACC) dated 31.07.2014.

(c) & (d): With a view to enlarge the catchment area/spectrum, to enable CPSEs to utilize the skill-sets and domain expertise of those coming from State PSEs and Private Sector, and to augment competition, the Resolution dated 03.03.1987 relating to the Public Enterprises Selection Board was amended vide Resolution dated 10.06.2016 allowing consideration of candidates from State Public Sector Enterprises and Private Sector while undertaking selection to Board level posts in CPSEs.

The Annual Turnover Limits for consideration of candidates from State Public Sector Enterprises and Private Sector for selection to Board level posts in CPSEs of different categories is as under:

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Category	Sub-category	Annual Turnover requirement for consideration of a candidate from SPSEs or Private Company
Schedule A	Maharatna	Rs.10,000 crore or more
	Navratna	Rs.5,000 crore or more
	Miniratna	Rs.2,000 crore or more
	Others	Rs.1,500 crore or more
Schedule B	Miniratna	Rs.1,000 crore or more
	Others	Rs.750 crore or more
Schedule C		Rs.500 crore or more
Schedule D		Rs.250 crore or more

The average audited annual turnover of three financial years, preceding the calendar year in which the post is advertised, shall be considered for applying the above limits.

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